

**Central and State Committees on  
Agricultural Labour**

3518. SHRI PIUS TIRKEY:  
DR. SAROJINI MAHISHI:

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state:

(a) whether it is a fact that Gov-  
ernment have decided to set up stand-  
ing committees on agricultural labour  
both at the Central and the State  
level; and

(b) if so, what progress has so far  
been made in the implementation of  
the decision?

THE MINISTER OF STATE IN  
THE MINISTRY OF LABOUR AND  
PARLIAMENTARY AFFAIRS (SHRI  
LARANG SAI): (a) to (b). Follow-  
ing discussions at the Special Con-  
ference on Rural Unorganised Labour,  
a Central Standing Committee on  
Rural Unorganized Labour has already  
been set up, to advise Government,  
*inter alia*, on various administrative  
and legislative measures to improve  
the socio-economic conditions of the  
rural unorganized workers, including  
agricultural labour. A copy of the  
Government Resolution No. M—  
14011(4)/78—AL, dated September,  
28, 1978, regarding the constitution of  
the Central Standing Committee is  
laid on the Table of the House.  
[Placed in Library. See No. LT-3071/  
78]. State Governments have also  
been advised to set up similar Stand-  
ing Committees at the State level.

**Demolition of Gurudwara in  
Singapore**

3519. SHRI PIUS TIRKEY:  
DR. SAROJINI MAHISHI:

Will the Minister of EXTERNAL  
AFFAIRS be pleased to state:

(a) whether Government's atten-  
tion has been drawn to the great re-  
sentment prevailing among Sikhs  
about the proposed demolition of Gu-  
rudwara in Singapore;

(b) whether Government have re-  
ceived any representation from vari-  
ous organisations religious bodies in  
this regard;

(c) if so, the details thereof; and

(d) what steps Government are  
taking in this regard?

THE MINISTER OF STATE IN  
THE MINISTRY OF EXTERNAL  
AFFAIRS (SHRI SAMARENDRA  
KUNDU): (a) and (b). Yes, Sir.

(c) The Government have received  
expressions of concern from some  
individuals and organisations in India  
about the proposed demolition of a  
Sikh Gurudwara in Singapore.

(d) The Government had informally  
drawn the attention of Singapore  
authorities to the concern felt by the  
Sikh community in India and ex-  
pressed the hope that a settlement  
will be reached to the satisfaction of  
that community in Singapore. It is  
understood that as in the case of  
places of worship belonging to other  
faiths, the Singapore authorities have  
offered an alternative site for the re-  
location of the Central Sikh Guru-  
dwara in Singapore and further that  
the Chairman of the Board of Trustees  
of the Gurudwara has, in principle,  
accepted the alternative site which  
has now been offered.

**Refractory Plants**

3520. SHRI O. V. ALAGESAN: Will  
the Minister of STEEL AND MINES  
be pleased to state:

(a) whether it is a fact that in the  
refractory plants, the purchase of  
raw materials and stores are made  
without any tender system;

(b) if so, the reasons thereof; and

(c) the total value of annual pur-  
chases of raw materials and stores, in  
each of the plants?